GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO. 3898 TO BE ANSWERED ON 18.03.2021

MALPRACTICES IN JJM

†3898. SHRI UDAY PRATAP SINGH:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government has received complaints of malpractices and irregularities in the works being executed under the Jal Jeevan Mission(JJM)/Har Ghar Jal Yojana throughout the country;

(b) if so, the details of the action taken against the guilty persons especially in Madhya Pradesh;

(c) whether the Government plans to curb the irregularities being committed by the concerned agencies, contractors and officers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI RATTAN LAL KATARIA)

(a)to (d) Under Jal Jeevan Mission (JJM) – Har Ghar Jal, power to plan, approve, implement, operate and maintain water supply schemes are vested with States. Complaints/ grievances received are forwarded to respective State Governments for taking necessary action.

Under JJM, technology is utilized to ensure transparency and accountability. Physical and financial progress is reported on JJM–Integrated Management Information Systems (IMIS) and all tap water connections provided, are to be linked with Aadhar number of the head of the household. Provisions have also been made for geo-tagging of assets created under the JJM, and third–party inspection to check the quality of work.

In the planning and implementation of JJM, local community has a central role and a 10–15 members Village Water & Sanitation Committee (VWSC) or Pani Samiti with 50% women and 25% from weaker sections of society, proportionate to their population, is to be formed. This committee has been empowered to plan, implement, operate and maintain their own water supply system in villages. Provisions have also been made to involve NGOs, CBOs, Self-Help Groups, etc. to help the village community as Implementation Support Agencies (ISAs).The details of the proposed scheme(s) are to be presented in the Gram Sabha for its approval before implementation.

Further, State, district and village-wise information related to JJM is placed in the public domain, which is available on JJM dashboard at:

https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx

(e) Doesn't arise.